

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES - Promotions - Transfers and Postings of Senior Civil Judges for the year, 2021 - ORDERS - ISSUED.

ROC.NO.2701/2021-B.SPL.

NOTIFICATION NO.403-B.SPL.

DATED:26.08.2021.

READ:

1. High Courts proceedings order Roc No: 792/2021-B.Spl., dated 02.03.2021.
2. High Courts proceedings order Roc No: 1286/2020-B.Spl., dated 31.03.2021.

I

The High Court is pleased to order the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts for which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri. G. Uday Kumar, Secretary, District Legal Services Authority, L.B Nagar, Rangareddy district.	Senior Civil Judge, Mancherial, Adilabad district vice Smt. R. Sreelekha transferred	Sri Milind Kamble	Senior Civil Judge, Adilabad.
2.	Smt. R.Sreelekha, Senior Civil Judge, Mancherial, Adilabad district.	Senior Civil Judge, Sircilla, Karimnagar district (post kept vacant)	Senior Civil Judge, Adilabad.	Sri K.Prasad

3.	Smt. K. Swapna Rani, Senior Civil Judge, Bhongir, Nalgonda district	III Additional Judge, City Civil Court, Secunderabad Vice Sri D. Durga Prasad transferred	Senior Civil Judge, Nalgonda.	XIV Addl. Judge, City Civil Court-cum- XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.
4.	Sri D.Durga Prasad, III Additional Judge, City Civil Court, Secunderabad.	Senior Civil Judge, Zaheerabad, Medak district (post kept vacant)	XIV Addl. Judge, City Civil Court-cum- XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge, Sangareddy, Medak district.
5.	Sri. CH A N Murthy, XVI Addl. Judge, City Civil Court-cum-XX Addl. Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge, Huzurnagar, Nalgonda District (post kept vacant)	XIV Addl. Judge, City Civil Court-cum- XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.	Senior Civil Judge, Miryalguda, Nalgonda district.
6.	Sri. D.Kiran Kumar, XV Addl. Judge, City Civil Court-cum-XIX Addl. Chief Metropolitan Magistrate, Secunderabad.	Principal Senior Civil Judge, Rangareddy district at L.B.Nagar (post Kept vacant)	XIV Addl. Judge, City Civil Court-cum- XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.	Sri Milind Kamble
After assumption of charge as Principal Senior Civil Judge, L.B.Nagar, Rangareddy District, shall also take charge of the post of I Additional Senior Civil Judge, L.B.Nagar, from Sri Milind Kamble and will be in full additional charge of the said post until further orders.				
7.	Sri N. Venkat Ram, Secretary, District Legal Services Authority, Mahabubnagar.	Prl. Senior Civil Judge, Mahabubnagar. vice Sri K.V. Chandrasekhar Rao transferred	Smt M.Sandhya Rani	Sri K.V.Chandra Shekar Rao
8.	Sri. K. V. Chandra Shekar Rao, Prl. Senior Civil Judge, Mahabubnagar.	II Addl. Chief Metropolitan Magistrate, Hyderabad vice Sri B. Srinivasulu transferred	Sri N.Venkat Ram	III Addl. Chief Metropolitan Magistrate, Hyderabad
9.	Sri. B. Srinivasulu, II Addl. Chief Metropolitan Magistrate, Hyderabad	Principal Senior Civil Judge, Warangal (vice Sri D.V. Nageswara Rao transferred)	III Addl. Chief Metropolitan Magistrate, Hyderabad	Secretary, District Legal Services Authority, Warangal.

10.	Sri D.V. Nageswara Rao, Principal Senior Civil Judge, Warangal	Senior Civil Judge, Huzurabad, Karimnagar district (post kept vacant)	Secretary, District Legal Services Authority, Warangal.	Sri K.Prasad
11.	Sri. K.Venkatesh, XXII Additional Chief Metropolitan Magistrate, Secunderabad	II Additional Senior Civil Judge, Warangal (post Kept Vacant)	XI Addl. Chief Metropolitan Magistrate, Secunderabad	Secretary, District Legal Services Authority, Warangal.
12.	Sri. M. Radha Krishna Chahavan, Secretary, District Legal Services Authority, City Criminal Courts, Hyderabad	Senior Civil Judge, Siddipet, Medak district (post kept vacant)	Secretary, District Legal Services Authority, City Civil Court, Hyderabad.	Secretary, District Legal Services Authority, Sangareddy, Medak district .
13.	Smt. D. Varoodhini, Senior Civil Judge, Medchal, Rangareddy district.	Senior Civil Judge, Peddapalli, Karimnagar district (post kept vacant)	Sri Milind Kamble	Sri K.Prasad
After assumption of charge as Senior Civil Judge, Peddapalli, Karimnagar, shall also take charge of the post of Senior Civil Judge, Manthani from Sri K.Prasad and will be in full additional charge of the said post until further orders.				
14.	SRI MILIND KAMBLE VIII Additional Senior Civil Judge, L.B. Nagar, Ranga Reddy District	II Additional Senior Civil Judge, L.B Nagar, Rangareddy district (post kept vacant)	Smt V.Madhavi latha	Shall regularly assume charge of the said post for which post he is holding full additional charge
After assumption of charge as II Additional Senior Civil Judge, L.B.Nagar, Rangareddy district, will be in full additional charge of the post of VII Additional Senior Civil Judge, L.B.Nagar, Rangareddy district, until further orders.				
15.	SRI K. PRASAD Additional Senior Civil Judge, Karimnagar	Prl. Senior Civil Judge, Karimnagar (post kept vacant)	Shall regularly assume charge of the post of Principal Senior Civil Judge, Karimnagar and after assumption of charge of the said post will be in full additional charge of the post of Additional Senior Civil Judge, Karimnagar until further orders.	

II

The Junior Civil Judges, mentioned in Column Number 2 from (Sl.No's 1 to 3) who are promoted as Senior Civil Judges on regular basis for the year 2020 and the Junior Civil Judges shown at (Sl.No's 4 to 24) who were promoted on temporary basis as per Rule 14 (1a) of Telangana State Judicial Service Rules, 2017 and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts for which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts for which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	G.VENU , Secretary, District Legal Services Authority, Nalgonda	Sri G.Venu who is now working as temporary Senior Civil Judge under Rule 14 (1a) of the Telangana State Judicial Service Rules is regularly promoted as Senior Civil Judge for the year 2020 and retained in the same post.		
2.	K.AJESH KUMAR , IV Addl. Junior Civil Judge-cum-XII Addl. Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy district.	Senior Civil Judge, Nirmal, Adilabad district (post kept vacant)	III Additional Junior Civil Judge - cum- XI Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy district.	Senior Civil Judge, Adilabad
3.	B.SUJAY , Secretary, District Legal Services Authority, Karimnagar.	Sri B.Sujay who is now working as temporary Senior Civil Judge under Rule 14 (1a) of the Telangana State Judicial Service Rules is regularly promoted as Senior Civil Judge for the year 2020 and retained in the same post.		
4.	SMT. A.SREEDEVI , PrI. Junior Civil Judge, Kodad, Nalgonda district	Secretary, District Legal Services Authority, L.B.Nagar, Rangareddy district. vice Sri G. Uday Kumar transferred	Additional Junior Civil Judge, Kodad, Nalgonda district.	Sri Milind Kamble

5.	SMT. RADHIKA JAISWAL, Prl. Junior Civil Judge, Mahabubabad, Warangal district.	Secretary, District Legal Services Authority, Criminal Courts, Hyderabad vice Sri M. Radha Krishna Chahavan transferred	Additional Junior Civil Judge, Mahabubabad, Warangal district.	Secretary, District Legal Services Authority, City Civil Court, Hyderabad
6.	SMT M.SANDHYA RANI, Junior Civil Judge-cum- XXIV Addl. Metropolitan Magistrate, Cyberabad at Hayathnagar, Rangareddy District.	Secretary, District Legal Services Authority, Mahabubnagar. vice Sri N. Venkat Ram transferred.	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy - cum- VI Additional Junior Civil Judge -cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy district.	Sri N.Venkat Ram
7.	SMT. M. KALPANA, Addl. Judicial First Class Magistrate-cum-I Addl. Junior Civil Judge, Sangareddy, Medak district.	XXII Additional Chief Metropolitan Magistrate, City Criminal Courts, Secunderabad vice Sri K. Venkatesh transferred	Judicial Magistrate of First Class, Excise Court, Sangareddy, Medak district.	XI Addl. Chief Metropolitan Magistrate, Secunderabad
8.	A.KANCHANA REDDY, Junior Civil Judge now working as Administrative Officer, Telangana State Judicial Academy, Secunderabad.	Senior Civil Judge, Jangoan, Warangal District (post kept vacant)	Get herself relived from the present post in consultation with the Director, Telangana State Judicial Academy, Secunderabad.	Secretary, District Legal Services Authority, Warangal
Smt A.Kancharna Reddy, shall handover charge of the post of Presenting Officer, Enquiry Cell, High Court for the State of Telangana, Hyderabad for which post she is holding full additional charge to Sri C.V.Mallikarjuna Varma, Deputy Registrar, High Court for the State of Telangana, Hyderabad and he will be in full additional charge of the said post until further orders.				
9.	B.RAMESH, II Addl. Junior Civil Judge, Mancherial, Adilabad district.	Senior Civil Judge, Medchal, Rangareddy district vice Smt. D. Varoodhini transferred	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Mancherial, Adilabad district.	Sri Milind Kamble

10.	SMT. V.RAJANI, II Addl. Junior Civil Judge-cum-X Metropolitan Magistrate, Cyberabad at Kukatpally at Miyapur	Senior Civil Judge, Bhongir, Nalgonda district. vice Smt K.Swapna Rani transferred	III Additional Junior Civil Judge - cum- XI Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy district.	Senior Civil Judge, Nalgonda.
11.	SMT. RADHIKA GAVVALA, Prl, Junior Civil Judge, Huruzabad, Karimnagar district.	V Addl. Chief Metropolitan Magistrate, (Juvenile Court) Hyderabad (post kept vacant)	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar district.	VII Additional Chief Metropolitan Magistrate, Hyderabad
12.	N.SANTOSH KUMAR, Prl Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy district	Senior Civil Judge, Medak (post kept vacant)	II Additional Junior Civil Judge -cum XVI Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy district.	Secretary, District Legal Services Authority, Sangareddy, Medak district
13.	SMT. T.MADHAVI, Prl. Junior Civil Judge-cum-Metropolitan Magistrate, L.B.Nagar, Rangareddy district.	Senior Civil Judge, Shadnagar, Mahabubnagar district (post kept vacant)	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy - cum- VI Additional Junior Civil Judge -cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy district.	Sri N.Venkat Ram
14.	SMT. P.SREEDEVI, Judicial Magistrate of First Class-cum-Junior Civil Judge, Zaheerabad, Medak district.	IX Addl. Senior Civil Judge, L.B. Nagar, Rangareddy district (post kept vacant)	Junior Civil Judge, Narayankhed, Medak district.	Sri Milind Kamble
	After assumption of charge as IX Additional Senior Civil Judge, L.B.Nagar, Rangareddy district, shall also take charge of the posts of III Additional Senior Civil Judge (FTC), and Senior Civil Judge, Malkajgiri, Rangareddy district, from Sri Milind Kamble and will be in full additional charge of those posts until further orders.			

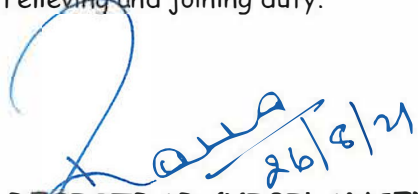
15.	SMT.N.PRASANTHI , PrI. Junior Civil Judge- cum-XVII Addl. Metropolitan Magistrate, at Malkajgiri, Rangareddy district.	Senior Civil Judge, Gadwal, Mahabubnagar District (post kept vacant)	I Additional Junior Civil Judge -cum- XVIII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy district.	Sri N.Venkat Ram
16.	SMT.G.KAVITHA DEVI , II Additional Junior Civil Judge-cum-II Addl. Metropolitan Magistrate, L.B.Nagar, Ranga Reddy district.	XVIII Addl. Judge, City Civil Court, Hyderabad (post kept vacant)	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy - cum- VI Additional Junior Civil Judge -cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy district.	XVII Additional Judge, City Civil court, Hyderabad
17.	SMT. M.ARUNA , PrI. Junior Civil Judge- cum-XX Addl. Metropolitan Magistrate at Medchal, Rangareddy district.	Addl. Senior Civil Judge, Karimnagar vice Sri K. Prasad transferred	II Additional Junior Civil Judge -cum- XXII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy district.	Sri K.Prasad
18.	SMT. V.MADHAVI LATHA , Junior Civil Judge, Nalgonda	VIII Additional Senior Civil Judge, L. B. Nagar, Rangareddy district vice Sri Milind Kamble transferred	Special Judicial Magistrate of First Class, Excise Court, Nalgonda.	Sri Milind Kamble
19.	SRI K.KIRAN KUMAR , PrI. Junior Civil Judge- cum-Judicial Magistrate of First Class, Siddipet, Medak district	Senior Civil Judge, Wanaparthy, Mahabubnagar (post kept vacant)	Additional Junior Civil Judge, Siddipet, Medak district.	Senior Civil Judge, Nagarkurnool, Mahabubnagar district.
20.	SMT. SHANKER SRIDEVI , PrI. Junior Civil Judge, Sircilla, Karimnagar district.	Senior Civil Judge, Vikarabad, Rangareddy district (post kept vacant)	Additional Junior Civil Judge-cum- Addl. Judicial Magistrate of First Class, Sircilla, Karimnagar district.	Sri Milind Kamble

21.	SMT P.ARUNA KUMARI, Junior Civil Judge, Adilabad	Senior Civil Judge, Sattupalli, Khammam district (post kept vacant)	Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Adilabad.	I Additional. Senior Civil Judge, Kothagudem, Khammam district.
22.	SRI SK.MEERA KHASIM SAHEB, Prl. Junior Civil Judge, Yellandu, Khammam district.	XV Additional Judge, City Civil Court - Cum- XIX Addl. Chief Metropolitan Magistrate, Secunderabad. vice Sri D. Kiran Kumar transferred	Addl. Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class, Yellandu, Khammam district.	XIV Addl. Judge, City Civil Court-cum- XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.
23.	SMT. D.INDIRA, Junior Civil Judge, Wanaparthy, Mahabubnagar district.	Senior Civil Judge, Ibrahimpattam, Rangareddy district, (post kept vacant)	Junior Civil Judge, Atmakur, Mahabubnagar district.	Sri Milind Kamble
After assumption of charge as Senior Civil Judge, Ibrahimpattam shall also take charge of the post of Senior Civil Judge, (FTC), Ibrahimpattam and will be in full additional charge of the said post until further orders.				
24.	SMT. M.EUNICE, III Additional Junior Civil Judge-cum-III Addl. Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy district.	XVI Additional Chief Metropolitan Magistrate, Hyderabad (post kept vacant)	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy - cum- VI Additional Junior Civil Judge -cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy district.	III Additional Chief Metropolitan Magistrate, Hyderabad

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders or till the substitute posted takes charge whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court. Further the officers mentioned in Column No 4 who are holding full additional charge of the posts mentioned in column no 2 are directed to hold the court proceedings at least once in week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

- NOTE 1 All the officers shall get themselves relieved from their present posts and join in their new posts on or before 03.09.2021 without fail, by availing the joining time as admissible.
- 2 All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
- 3 All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
- 4 The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


26/8/21
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordships for kind perusal)
3. The **Registrar General and other Registrars**, High Court for the State of Telangana at Hyderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy,
Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.

11. THE I ADDL. DISTRICT AND SESSIONS JUDGES:

Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy,
Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.

12. THE PAY AND ACCOUNTS OFFICER, HYDERABAD

13. THE DISTRICT TREASURY OFFICERS:

Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy,
Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.

14. THE SECTION OFFICERS:-

- | | | |
|-------------------------------|---------------------|---------------------|
| a) Special Officer
Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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